

HIGH COURT OF MADRAS - PRINCIPAL SEAT @ MADRAS

In addition to the Sitting Arrangement at the Principal Seat at Madras, which came into effect from 5th October, 2020 and in modification to the arrangements made for 03.12.2020 and 04.12.2020, it is hereby notified that the Hon'ble the Chief Justice is pleased to approve following partial modification with effect from **7th December, 2020**

Sl.No.	HON'BLE JUDGES	SUBJECTS
1	V.M.Velumani, J	Civil Miscellaneous Appeals arising from Motor Accident Claims Tribunal to be heard by a Single Bench – of the year 2013 and 2014
2	RMT.Teekaa Raman, J	Civil Revision Petitions - of the year 2020
3	N.Sathish Kumar	Civil Suits including Undefended Suits and Framing of Issues and connected Interlocutory Applications, from the year 2019 (except Commercial Division Cases) Original Petitions (other than Arbitration Matters) Testamentary Original Suits and Original Matrimonial Suits
4	P.Rajamanickam, J	Civil Revision Petitions - upto the year 2015
5	R.Pongiappan, J	Criminal Appeals (including Appeals relating to Crime against women and Children) and Criminal Revision – From the year 2011 to 2016 Criminal Original Petitions (u/s.407 & 482 of Cr.PC) and Writ Petitions (Cr.PC) - of the year 2019
6	P.T.Asha, J	Civil Suits including Undefended Suits and Framing of Issues and connected Interlocutory Applications (except Commercial Division Cases) - upto the year 2009 Insolvency Petitions Arbitration Matters, including cases relating to Commercial Division, which are not specifically assigned to any other Bench Civil Miscellaneous Appeals and Civil Revision Petitions relating to Arbitration Laws
7	G.Chandrasekharan, J	Criminal Appeals (including Appeals relating to Crime against women and Children) and Criminal Revision – of the years 2017 and 2018
8	A.A.Nakkiran, J	Civil Revision Petitions - of the years 2016 and 2017
9	V.Sivagnanam, J	Civil Revision Petitions - of the year 2019
10	S.Kannammal, J	Civil Suits including Undefended Suits and Framing of Issues and connected Interlocutory Applications, from the years 2013 to 2015 (except Commercial Division Cases)
11	S.Sathi Kumar, J	Civil Miscellaneous Appeals arising from Motor Accident Claims Tribunal to be heard by a Single Bench – upto the year 2012

12	R.N.Manjula, J	Civil Suits including undefended suits and framing of issues and connected interlocutory applications, from the years 2010 to 2012 (except Commercial Division Cases)
13	T.V.Thamilselvi, J	Civil Suits including undefended suits and framing of issues and connected interlocutory applications, from the years 2016 to 2018 (except Commercial Division Cases)
//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//		
Dated:04.12.2020		
Registrar (Judicial), High Court, Madras		